



\$~142, 143 and 148

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 456/2024

THE COMMISSIONER OF INCOME TAX -

INTERNATIONAL TAXATION -3 .....Appellant

Through: Mr. Ruchir Bhatia, SSC with  
Mr. Anant Mann, Mr. Pratyush  
Gupta, JSCs.

versus

SABRE GLBL INC. ....Respondent

Through: Mr. Mayank Nagi, Mr. Sandeep  
Yadav, Advocates.

**143.**

+ ITA 457/2024

THE COMMISSIONER OF INCOME TAX -

INTERNATIONAL TAXATION -3 .....Appellant

Through: Mr. Ruchir Bhatia, SSC with  
Mr. Anant Mann, Mr. Pratyush  
Gupta, JSCs.

versus

SABRE GLBL INC. ....Respondent

Through: Mr. Mayank Nagi, Mr. Sandeep  
Yadav, Advocates.

**148.**

+ ITA 462/2024

THE COMMISSIONER OF INCOME TAX -

INTERNATIONAL TAXATION -3 .....Appellant

Through: Mr. Ruchir Bhatia, SSC with  
Mr. Anant Mann, Mr. Pratyush  
Gupta, JSCs.

versus



SABRE GLBL INC.

.....Respondent

Through: Mr. Mayank Nagi, Mr. Sandeep  
Yadav, Advocates.

**CORAM:**

**HON'BLE MR. JUSTICE YASHWANT VARMA**

**HON'BLE MR. JUSTICE RAVINDER DUDEJA**

**ORDER**

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**23.08.2024**

**CM APPL. 48396/2024 (exemption) in ITA 457/2024**

**CM APPL. 48530/2024 (exemption) in ITA 462/2024**

Allowed, subject to all just exceptions.

These applications stand disposed of.

**ITA 456/2024 & CM APPL. 48335/2024 (delay of 10 days in  
refiling)**

**ITA 457/2024 & CM APPL. 48397/2024 (delay of 10 days in  
refiling)**

**ITA 462/2024 & CM APPL. 48531/2024 (delay of 10 days in  
refiling)**

Mr. Bhatia, learned counsel appearing for the appellant prays  
for and is accorded liberty to place the concerned agreements on  
record.

Let these appeals be re-notified on 03.10.2024.

**YASHWANT VARMA, J.**

**RAVINDER DUDEJA, J.**

**AUGUST 23, 2024/vp**